

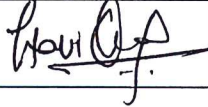
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.05.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 344/241/HDB/2019
NAME OF THE COMPANY	Sangaz Containers Pvt Ltd
NAME OF THE PETITIONER(S)	P.N Ram Babu
NAME OF THE RESPONDENT(S)	Sangaz Containers Pvt Ltd & (04) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Ravi Kumar	Adv Cal for Petiti	9963067404	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present. Heard. It appears that Requirements U/s.244 are fulfilled. Matter admitted. No representation on behalf of the Respondent. Petitioners are directed to serve another notice to the Responded for appearance and file proof of service. Put up the matter on 18.06.2019.


MEMBER JUDICIAL